

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/713/IB/2017

NAME OF THE PETITIONER

: SIMPLEX INFRASTRUCTURE LTD

NAME OF THE RESPONDENT

: EAST COAST CONSTRUCTION & INDUSTRIES LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

THREYAMBAK

M. JAYA PROMORAT

Rep.

H. Apm

## ORDER

Counsels for both the parties are present. Counsel for the Petitioner submitted that the steps are being taken for settlement between the parties and prayed for time. At request, time is enlarged. Put up on 08.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk